

Name of the Corporate Debtor: INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED; Date of Commencement of CIRP: 22-08-2019; List of Creditors as on: 13-12-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	2113	14509924445	2053	11448450102	80.79		3061474343		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	631686986.00	9	631144854	4.45		542131		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	26	1146091807	26	844126465	5.96		301965342.13		NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	32	5806270	32	5277637	0.04		528633		NA
7	Operational creditors (Government Dues)	3	1069365393	3	1069365393	7.55		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	138	303569486	138	172391782	1.22		131177704		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		2321	17666444387	2261	14170756233	100.00		3495688153.13		